

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.NO.13-18/11 IN SLP(C)NO. 10818-23/2008

HARYANA URBAN DEV.AUTHORITY

Petitioner(s)

VERSUS

DELHI ASSAM ROADWAYS CORP.LTD.& ORS.

Respondent(s)

Date: 08/04/2011 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. Gopal Subramaniam, S. G.  
Mr. Manjit Singh, A.Adv.G. for  
Mr. Kamal Mohan Gupta, Adv.

For Respondent(s)

Mr. U.U. Lalit, Sr. Adv.  
Mr. Manuben, Adv.  
Mr. Prasenjit Keswani, Adv.  
Mr. Prashant Kumar, Adv.  
  
Mr. Ajay Kumar Misra, Sr. Adv.  
Ms. Anuradha Dubey Mishra, Adv.  
Ms. Tulika Mukherjee, Adv.  
M/S Anuradha & Associates ,Adv  
  
Mr. Harish N. Salve, Sr. Adv.  
Ms. Pallavi Langar, Adv.  
Mr. Rahul Pratap, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on the notified date.

(NIDHI CHUGH)  
Sr. P.A.

(RENUKA SADANA)  
Court Master